

No.GOB(I) 4(3)/2021

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 16TH APRIL, 2021.

NOTIFICATION

PART - A

The following transfers and postings of officers of Judicial Department in the cadre of Civil Judge, are ordered in the interest of public service, to take effect from the forenoon of **May 24, 2021**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Somanatha	Prl. Civil Judge and JMFC., Maddur, Mandya District.	Prl. Civil Judge and JMFC., Bhatkal, Uttara Kannada District. (Vice Sri. Nagendra - transferred)
2	Smt. Laxmi Ningappa Garag	Civil Judge and JMFC., Haveri.	II Civil Judge and JMFC., Mysuru. (Vice Smt. Savitha P.R. - transferred)
3	Sri. A.C.Dayanand-murthy	Civil Judge and JMFC., Bangarpet, Kolar District.	Prl. Civil Judge and JMFC-II Court, Hassan. (Vice Sri. Aftab K. - transferred)
4	Sri. Abdul Raheman Pathan	Prl. Civil Judge and JMFC., Ballari.	Prl. Civil Judge and JMFC., Gokak, Belagavi District. (Vice Sri. Veeresh Kumar C.K. - transferred)
5	Sri. Mariyappa	Prl. Civil Judge and JMFC-II Court, Kalaburagi.	Prl. Civil Judge and JMFC., Hubballi, Dharwad District. (Vice Sri. Madesha V. - transferred)
6	Sri. Soma A.S.	Prl. Civil Judge and JMFC, Raibag, Belagavi District.	Prl. Civil Judge and JMFC-II Court, Chikkamagaluru. (Vice Smt. Deepa K.R. - transferred)

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7	Sri. Mahajan Ramesh Appasab	Civil Judge and JMFC., Mundargi, Gadag District.	Prl. Civil Judge and JMFC, Channagiri, Davanagere District. (Vice Smt. Zarifa Banu A.R. - transferred)
8	Sri. Sushant Mahaveer Chougale	JMFC-I Court, Hubballi, Dharwad District.	Prl. Civil Judge and JMFC., Karkala, Udupi District. (Vice Sri. Puttaraju - transferred)
9	Sri. Felix Alphonse Anthony	Prl. Civil Judge and JMFC., Sagar, Shivamogga District.	Prl. Civil Judge and JMFC., Udupi. (Vice Sri. Irfan - transferred)
10	Sri. Madesha V.	Prl. Civil Judge and JMFC., Hubballi, Dharwad District.	Prl. Civil Judge, Puttur, Dakshina Kannada District. (Vice Sri. Prakash P.M. - transferred)
11	Sri. Ananda M.	Deputy Registrar, City Civil Court, Bengaluru City.	Civil Judge and JMFC., Sandur, Ballari District. (Vice Sri. Manjunatha R. - transferred)
12	Smt. Hemashree D.	Civil Judge and JMFC, Saundatti, Belagavi District.	Civil Judge and JMFC., Haliyal, Uttara Kannada District. (Vice Sri. Basavaraj Sanadi - transferred)
13	Smt. Savitha P.R.	II Civil Judge and JMFC., Mysuru.	Civil Judge and JMFC., Haveri. (Vice Smt. Laxmi Ningappa Garag - transferred)
14	Smt. V.N.Milana	Prl. Civil Judge and JMFC, Ramanagara.	JMFC-II Court, Hubballi, Dharwad District. (Vice Sri. Vishwanath V. Mugathi - transferred)
15	Smt. M.D.Pavithra	Civil Judge and JMFC., Tarikere, Chikkamagaluru District.	Prl. Civil Judge and JMFC., Ballari. (Vice Sri. Abdul Raheman Pathan - transferred)

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16	Smt. Deepa Gopal Manerkar	III Addl. Civil Judge and JMFC., Hubballi, Dharwad District.	Prl. Civil Judge and JMFC., Sirsi, Uttara Kannada District. (Vice Sri. Shankara Reddy D.V. - transferred)
17	Sri. Shafeer A.A.	Deputy Registrar, Chief Metropolitan Magistrate Court, Bengaluru City.	Prl. Civil Judge and JMFC., Shivamogga. (Vice Sri. Dayanand - transferred)
18	Sri. Amol Jaykumar Hirikude	Metropolitan Magistrate, Virtual Court, Bengaluru City.	Civil Judge and JMFC, Shorapur, Yadgir District. (Vice Sri. Chidanand Badiger – transferred)
19	Sri. Puttaraju	Prl. Civil Judge and JMFC., Karkala, Udupi District.	Civil Judge and JMFC., Hangal, Haveri District. (Vice Smt. Fakirawwa Kelageri - transferred)
20	Sri. Dayanand	Prl. Civil Judge and JMFC., Shivamogga.	Deputy Registrar, City Civil Court, Bengaluru City. (Vice Sri. Ananda M. - transferred)
21	Sri. Allappa Mahadevappa Badiger	Prl. Civil Judge, Gadag.	Services are placed at the disposal of the Government for being appointed as Civil Judge, OOD, Assistant Solicitor and Ex-officio Under Secretary to Govt., Law Department, Vidhana Soudha, Bengaluru. (Vice Sri. Ganapati Bhat - transferred)
22	Sri. Sunil R.	Civil Judge and JMFC., Sankeshwar, Belagavi District.	Metropolitan Magistrate, Virtual Court, Bengaluru City. (Vice Sri. Amol Jaykumar Hirikude-transferred)

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23	Smt. Nivedita Mahantesh Munavallimath	Prl. Civil Judge, Vijayapura.	Prl. Civil Judge and JMFC., Channarayapatna, Hassan District. (Vice Sri.S.Chinnaswamy - transferred)
24	Sri. Farooq Zare	Civil Judge and JMFC, Krishnarajapet, Mandya District.	Prl. Civil Judge and JMFC-II Court, Bidar. (Vice Smt. Aparna - transferred)
25	Sri. Irfan	Prl. Civil Judge and JMFC., Udupi.	Prl. Civil Judge and JMFC., Dharwad. (Vice Sri. Kurani Kant Dhaku - transferred)
26	Sri. Manjunatha M.S.	Addl. Civil Judge and JMFC., Udupi.	JMFC-V Court, Belagavi. (Vice Smt. Tejaswini K.M. - transferred)
27	Sri. Nagesha C.	Civil Judge and JMFC., Belur, Hassan District.	Civil Judge and JMFC., Narasimharajapura, Chikkamagaluru District. (Vice Smt. Priyanka B. - transferred)
28	Sri. Afthab K.	Prl. Civil Judge and JMFC-II Court, Hassan.	Prl. Civil Judge, Davanagere. (Vice Smt. Chetana S.F. - transferred)
29	Sri. Gokula K.	Prl. Civil Judge and JMFC., Anekal, Bengaluru Rural District.	Civil Judge and JMFC., Arkalgud, Hassan District. (Vice Sri. Yogesh - transferred)
30	Smt. Jyoti Shantappa Kale	Prl. Civil Judge, Mandya.	Prl. Civil Judge, Mangaluru. (Vice Sri. Harisha - transferred)
31	Sri. Harisha	Prl. Civil Judge, Mangaluru.	Addl. Civil Judge and JMFC., Arkalgud, Hassan District. (Vice Smt. Saroja M. - transferred)

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32	Sri. Kurani Kant Dhaku	Prl. Civil Judge and JMFC., Dharwad.	Civil Judge and JMFC-II Court, Karwar, Uttara Kannada District. (Vice Sri. Vivek Gramopadhye - transferred)
33	Smt. Aparna	Prl. Civil Judge and JMFC-II Court, Bidar.	Civil Judge and JMFC., Ramdurg, Belagavi District. (Vice Sri. Deshmukh Shivakumar - transferred)
34	Sri. H.Satish	III Addl. Civil Judge and JMFC, Shivamogga.	II Addl. Civil Judge and JMFC, Shivamogga. (Vice Smt. Anjali Sharma V.S. - transferred)
35	Sri. Yogesh	Civil Judge and JMFC., Arkalgud, Hassan District.	Prl. Civil Judge and JMFC., Holalkere, Chitradurga District. (Vice Sri. Ravi Kumara V. - transferred)
36	Smt. B.Shilpa	Prl. Civil Judge and JMFC., Chincholi, Kalaburagi District.	Prl. Civil Judge and JMFC., Gubbi, Tumakuru District. (Vice Smt. Radha S. - transferred)
37	Smt. Roopa M.D.	Prl. Civil Judge and Addl. JMFC., K.G.F., Kolar District.	Civil Judge and JMFC., Tarikere, Chikkamagaluru District. (Vice Smt. M.D.Pavithra - transferred)
38	Sri. Yashavanth Kumar R.	Civil Judge and JMFC, Moodbidri, Dakshina Kannada District.	Prl. Civil Judge and JMFC., Harihar, Davanagere District. (Vice Smt. Bennikal Sumalatha - transferred)
39	Sri. Vishwanath V. Mugathi	JMFC-II Court, Hubballi, Dharwad District.	Prl. Civil Judge and JMFC., Gangavathi, Koppal District. (Vice Sri. Raheemali Moulasab Nadaf - transferred)

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40	Sri. J.Krishna	Prl. Civil Judge and JMFC., Kunigal, Tumakuru District.	Prl. Civil Judge and JMFC., Mudigere, Chikkamagaluru District. (Vice Smt. Prakriti Kalyanpur - transferred)
41	Sri. Basavaraj Talawar	Prl. Civil Judge, Belagavi.	Civil Judge and JMFC., Hunsur, Mysuru District. (Vice Sri. Girish Chatni - transferred)
42	Sri. Guddappa Basavanneppa Hallakai	Addl. Civil Judge and JMFC, Raibag, Belagavi District.	Prl. Civil Judge and JMFC., Honnavar, Uttara Kannada District. (Vice Smt. Sanmathi S.R. - transferred)
43	Sri. M.Manjunatha	Prl. I Civil Judge, Mysuru.	Addl. Civil Judge and JMFC., Hubballi. (Vacant Court)
44	Smt. Lakshmi G.M.	II Addl. Civil Judge and JMFC-III Court, Hassan.	Civil Judge and JMFC, Moodbidri, Dakshina Kannada District. (Vice Sri. Yashavanth Kumar R. - transferred)
45	Sri. Ravindrakumar B. Kattimani	Prl. Civil Judge and JMFC., Jamkhandi, Bagalkot District.	Deputy Registrar, City Civil Court, Bengaluru City. (Vice Sri. Sanjeevkumar S. Hindoddi - transferred)
46	Smt. Priya Ravi Joglekar	Civil Judge and JMFC., Hadagali, Ballari District.	Civil Judge and JMFC., Koppa, Chikkamagaluru District. (Vice Sri. Kanchi Mayanna Goutam - transferred)
47	Smt. Bhagyamma	Civil Judge and JMFC, Hukkeri, Belagavi District.	I Addl. Civil Judge and JMFC-II Court, Hassan. (Vacant Court)

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48	Sri. Anil Prakash M.P.	Civil Judge and JMFC, Chikkaballapura.	Civil Judge and JMFC., Holenarsipura, Hassan District. (Vice Sri. Arun Chougule - transferred)
49	Sri. Anand S. Kariyammanavar	Prl. Civil Judge and JMFC, Hosapete, Ballari District. (ON REQUEST)	Deputy Registrar, Chief Metropolitan Magistrate Court, Bengaluru City. (Vice Sri. Shafeer A.A. - transferred)
50	Sri. Sandeep Patil	Civil Judge and JMFC, Lingasugur, Raichur District.	Civil Judge and JMFC, Saundatti, Belagavi District. (Vice Smt. Hemashree D. - transferred)
51	Sri. K.N.Shivakumar	Addl. Civil Judge and JMFC, Maddur, Mandya District.	Civil Judge and JMFC., Hirekerur, Haveri District. (Vice Sri. Sachin D. - transferred)
52	Sri. Ramesh Shanmukhappa Ganiger	Addl. Civil Judge and JMFC, Mandya.	Civil Judge and JMFC, Sindgi, Vijayapura District. (Vice Sri. Ashappa – transferred)
53	Sri. Arun Kumar G.	Prl. Civil Judge, Srirangapatna, Mandya District.	Addl. Civil Judge and JMFC., Puttur, Dakshina Kannada District. (Vice Sri. Kishan B. Madalagi - transferred)
54	Sri. Mahadevappa H.	Addl. Civil Judge and JMFC-I Court, Gadag.	Prl. Civil Judge and JMFC., Maddur, Mandya District. (Vice Sri. Somanatha - transferred)
55	Sri. Sandeep Appasaheb Naik	Prl. Civil Judge and JMFC, Doddaballapur, Bengaluru Rural District.	Civil Judge and JMFC., Basavana Bagewadi, Vijayapura District. (Vice Sri. Shivaraju H.S. - transferred)
56	Sri. S.Chinnaswamy	Prl. Civil Judge and JMFC., Channarayapatna, Hassan District.	Prl. Civil Judge, Gadag. (Vice Sri. Allappa Mahadevappa Badiger - transferred)

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57	Sri. Raheemali Moulasab Nadaf	Prl. Civil Judge and JMFC., Gangavathi, Koppal District.	Prl. Civil Judge and JMFC., Sagar, Shivamogga District. (Vice Sri. Felix Alphonse Anthony - transferred)
58	Smt. Sowbhagya Bhusher	Prl. Civil Judge and JMFC, Bailhongal, Belagavi District.	Prl. Civil Judge and JMFC., Thirthahalli, Shivamogga District. (Vice Smt. Akhila H.K. - transferred)
59	Smt. Shobha E.	II Addl. Civil Judge and JMFC., Udupi.	Civil Judge and JMFC., Mundargi, Gadag District. (Vice Sri. Mahajan Ramesh Appasab - transferred)
60	Sri. Prakash P.M.	Prl. Civil Judge, Puttur, Dakshina Kannada District.	Civil Judge and JMFC, Chikkaballapura. (Vice Sri. Anil Prakash M.P. - transferred)
61	Smt. Shobha B.G.	Civil Judge and JMFC, Harapanahalli, Ballari District.	Prl. Civil Judge, Belagavi. (Vice Sri. Basavaraj Talawar - transferred)
62	Sri. Mahesh B.T.	JMFC-II Court, Mangaluru.	Prl. Civil Judge and JMFC., Magadi, Ramanagara District. (Vice Smt. Latha J. - transferred)
63	Smt. Zarifa Banu A.R.	Prl. Civil Judge and JMFC., Channagiri, Davanagere District.	Prl. Civil Judge and JMFC., Malavalli, Mandya District. (Vice Smt. Shemida K. - transferred)
64	Smt. Latha J.	Prl. Civil Judge and JMFC., Magadi, Ramanagara District.	Addl. Civil Judge and JMFC., Dharwad. (Vice Smt. Pramila Tubaki - transferred)
65	Smt. Latha K.	III Addl. Civil Judge and JMFC., Hassan.	Prl. Civil Judge and JMFC., Chitradurga. (Vice Sri. Sandesh V. Bhandary - transferred)

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66	Sri. Santhosh M.S.	Civil Judge, OOD, Assistant Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru. (ON REPATRIATION)	Civil Judge and JMFC., Navalgund, Dharwad District. (Vice Sri. Sunil Shantappa Talawar - transferred)
67	Sri. Vivek Gramopadhye	Civil Judge and JMFC-II Court, Karwar, Uttara Kannada District.	Prl. Civil Judge Kolar. (Vice Smt. Krupaa C.L. - transferred)
68	Sri. Girish Chatni	Civil Judge and JMFC., Hunsur, Mysuru District.	Civil Judge and JMFC., Nippani, Belagavi District. (Vice Sri. Devaraj Y.H. - transferred)
69	Sri. Vishwanath Channabasappa Gowdar	Prl. Civil Judge and JMFC., Athani, Belagavi District.	Prl. Civil Judge, Mandya. (Vice Smt. Jyoti Shantappa Kale - transferred)
70	Sri. Ganapati Bhat	Civil Judge, OOD, Assistant Solicitor and Ex-officio Under Secretary to Govt., Law Department, Vidhana Soudha, Bengaluru. (ON REPATRIATION)	I Addl. Civil Judge, Belagavi. (Vice Sri. Sameer Kolli - transferred)
71	Sri. Yathisha R.	III Addl. Civil Judge & JMFC, Mangaluru.	I Addl. Civil Judge, Mangaluru. (Vice Smt. Deepa V. - transferred)
72	Smt. Anjali Sharma V.S.	II Addl. Civil Judge and JMFC., Shivamogga.	JMFC-II Court, Mangaluru. (Vice Sri. Mahesh B.T. - transferred)
73	Sri. Aalok A.N.	II Addl. Civil Judge, Mangaluru.	Prl. Civil Judge and JMFC, Raibag, Belagavi District. (Vice Sri. Soma A.S. - transferred)
74	Sri. Shrikanth Ravindra	II Addl. Civil Judge and JMFC-II Court, Gadag.	Addl. Civil Judge and JMFC-I Court, Gadag. (Vice Sri. Mahadevappa H. - transferred)

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75	Smt. Prakriti Kalyanpur	Prl. Civil Judge and JMFC., Mudigere, Chikkamagaluru District.	Addl. Civil Judge, Kolar. (Vice Sri. Sayed Mohiuddin Urf Khawaja Peeran - transferred)
76	Sri. Vinayak Mayannavar	Prl. Civil Judge and JMFC., Hosakote, Bengaluru Rural District.	Civil Judge and JMFC, Lingasugur, Raichur District. (Vice Sri. Sandeep Patil - transferred)
77	Smt. Deepa K.R.	Prl. Civil Judge and JMFC-II Court, Chikkamagaluru.	Prl. Civil Judge and JMFC, Doddaballapur, Bengaluru Rural District. (Vice Sri. Sandeep Appasaheb Naik - transferred)
78	Sri. Kanchi Mayanna Goutam	Civil Judge and JMFC., Koppa, Chikkamagaluru District.	Addl. Civil Judge and JMFC., Channarayapatna, Hassan District. (Vice Smt. Lakshmi M.V. - transferred)
79	Sri. Chidanand Badiger	Civil Judge and JMFC, Shorapur, Yadgir District.	Addl. Civil Judge and JMFC., Shorapur, Yadgir District. (Vice Sri. Amaranatha B.N. - transferred)
80	Sri. Veeresh Kumar C.K.	Prl. Civil Judge and JMFC., Gokak, Belagavi District.	Civil Judge and JMFC., Hadagali, Ballari District. (Vice Smt. Priya Ravi Joglekar - transferred)
81	Smt. Gangavva Ayatti	Prl. Civil Judge, Bengaluru Rural District, Bengaluru.	Civil Judge and JMFC., Basavakalyan, Bidar District. (Vice Sri. Raghavendra Upadhye - transferred)
82	Smt. Chinmayee R.H.	Addl. Civil Judge and JMFC., Nelamangala, Bengaluru Rural District.	JMFC-V Court, Mangaluru. (Vice Smt. Deepa Aralagundi - transferred)
83	Sri. Sanjeevkumar S. Hindoddi	Deputy Registrar, City Civil Court, Bengaluru City.	JMFC-VII Court, Belagavi. (Vice Smt. Preeti L. Malavalli - transferred)

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84	Sri. Aravindra B.C.	I Addl. I Civil Judge, Mysuru.	Prl. I Civil Judge, Mysuru. (Vice Sri. M.Manjunatha - transferred)
85	Smt. Nasrat Mukhtar Ahmed Khan	I Addl. Civil Judge and JMFC, K.G.F., Kolar District.	Prl. Civil Judge and Addl. JMFC, K.G.F., Kolar District. (Vice Smt. Roopa M.D. - transferred)
86	Sri. Ramprashanth M.N.	Addl. Civil Judge and JMFC, Anekal, Bengaluru Rural District.	Prl. Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Vice Sri. Gokula K. - transferred)
87	Smt. Chetana S.F.	Prl. Civil Judge, Davanagere.	Addl. Civil Judge and JMFC, Karkala, Udupi District. (Vacant Court)
88	Sri. Raghavendra Upadhye	Civil Judge and JMFC., Basavakalyan, Bidar District.	Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District. (Vacant Court)
89	Sri. Sunil Shantappa Talawar	Civil Judge and JMFC., Navalgund, Dharwad District.	Civil Judge and JMFC., Sedam, Kalaburagi District. (Vice Sri. Mahadev Kanatti - transferred)
90	Sri. Sameer Kolli	I Addl. Civil Judge, Belagavi.	Addl. Civil Judge, Davanagere. (Vice Smt. Rashmi S. Maradi - transferred)
91	Sri. Manjunatha R.	Civil Judge and JMFC., Sandur, Ballari District.	I Addl. Civil Judge and JMFC, K.G.F., Kolar District. (Vice Smt. Nasrat Mukhtar Ahmed Khan - transferred)
92	Sri. Ajit Devaramani	Prl. Civil Judge and JMFC., Mudhol, Bagalkot District.	Civil Judge and JMFC., Bangarpet, Kolar District. (Vice Sri. A.C.Dayanand- murthy - transferred)

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93	Smt. Tejaswini K.M.	JMFC-V Court, Belagavi.	Prl. Civil Judge and JMFC., Gowribidanuru, Chikkaballapura District. (Vice Smt. Pavithra R. - transferred)
94	Sri. Devaraj Y.H.	Civil Judge and JMFC., Nippani, Belagavi District.	Prl. Civil Judge, Srirangapatna, Mandya District. (Vice Sri. Arun Kumar G. - transferred)
95	Sri. Gowda Jagadeesha Rudre	Prl. Civil Judge and JMFC., Hungund, Bagalkot District.	Prl. Civil Judge and JMFC., Challakere, Chitradurga District. (Vice Sri. Koteppa Kamble - transferred)
96	Smt. Krupaa C.L.	Prl. Civil Judge Kolar.	III Addl. Civil Judge and JMFC, Shivamogga. (Vice Sri. H.Satish - transferred)
97	Sri. Manjunath Prabhakara Panaghanti	Addl. Civil Judge and JMFC., Lingasugur, Raichur District.	Addl. Civil Judge and JMFC, Raibag. (Vice Sri. Guddappa Basavanneppa Hallakai - transferred)
98	Sri. Sandesh V. Bhandary	Prl. Civil Judge and JMFC., Chitradurga.	JMFC-III Court, Mysuru. (Vice Smt. Gouramma, - transferred)
99	Sri. Basavaraj Sanadi	Civil Judge and JMFC., Haliyal, Uttara Kannada District.	Prl. Civil Judge and JMFC., Hosakote, Bengaluru Rural District. (Vice Sri. Vinayak Mayannavar - transferred)
100	Sri. Bharath Yogeesh Karagudari	Addl. Civil Judge and JMFC., Pavagada, Tumakuru District.	Addl. Civil Judge and JMFC., Basavakalyan, Bidar District. (Vice Sri. Chandraiah B.P. - transferred)
101	Sri. Santosh Srivastava	Prl. Civil Judge and JMFC., Arasikere, Hassan District.	Prl. Civil Judge and JMFC-II Court, Kalaburagi. (Vice Sri. Mariyappa - transferred)

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102	Sri. Koteppa Kamble	Prl. Civil Judge and JMFC., Challakere, Chitradurga District.	Prl. Civil Judge and JMFC., Aland, Kalaburagi District. (Vice Sri. Guruprasad C. - transferred)
103	Sri. Mohan Sadashiv Pol	II Addl. Civil Judge and JMFC., Gokak, Belagavi District.	Addl. Civil Judge and JMFC., Humnabad, Bidar District. (Vice Sri. Gagan M.R. - transferred)
104	Sri. Abdul Rahiman A. Mulla	Prl. Civil Judge and JMFC., Madhugiri, Tumakuru District.	Prl. Civil Judge and JMFC., Jamkhandi, Bagalkot District. (Vice Sri. Ravindrakumar B. Kattimani - transferred)
105	Smt. Pavithra R.	Prl. Civil Judge and JMFC., Gowribidanuru, Chikkaballapura District.	II Addl. Civil Judge, Mangaluru. (Vice Sri. Aalok A.N. - transferred)
106	Sri. Anandappa M.	Prl. Civil Judge and JMFC., Khanapur, Belagavi District.	Addl. Civil Judge and JMFC, Sindhanur, Raichur District. (Vacant Court)
107	Smt. Kavya B.H.	IV Addl. Civil Judge and JMFC., Hassan.	Addl. Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Vice Sri. Ramprashanth M.N. - transferred)
108	Smt. Rashmi H.B.	Addl. Civil Judge and JMFC, Chitradurga.	Addl. II Civil Judge and JMFC, Mysuru. (Vice Smt. Asma Kouser - transferred)
109	Smt. Deepa	Addl. Civil Judge and JMFC., Arasikere, Hassan District.	Addl. Civil Judge and JMFC., Udupi. (Vice Sri. Manjunatha M.S. - transferred)
110	Sri. Mahadev Kanatti	Civil Judge and JMFC., Sedam, Kalaburagi District.	Addl. Civil Judge, Harihar, Davanagere District. (Vice Sri. Siddaraju N.K. - transferred)

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111	Smt. Geetha Kumbar K.B.	II Addl. I Civil Judge, Mysuru.	I Addl. I Civil Judge, Mysuru. (Vice Sri. Aravindra B.C. - transferred)
112	Smt. Shrishylaja H.V.	III Addl. I Civil Judge, Mysuru.	II Addl. I Civil Judge, Mysuru. (Vice Smt. Geetha Kumbar K.B. - transferred)
113	Sri. Sudeer	Civil Judge and JMFC., Bilagi, Bagalkot District.	Civil Judge and JMFC., Sakleshpur, Hassan District. (Vice Sri. Nagesh Patil - transferred)
114	Sri. Shyam Prakash	Addl. Civil Judge and JMFC., Athani, Belagavi District.	II Addl. Civil Judge and JMFC., Udupi. (Vice Smt. Shobha E. - transferred)
115	Sri. Premkumar	Addl. Civil Judge and JMFC., Chincholi, Kalaburagi District.	Addl. Civil Judge and JMFC., Gubbi, Tumakuru District. (Vice Sri. Ganesh N. - transferred)
116	Sri. Kishan B. Madalagi	Addl. Civil Judge and JMFC., Puttur, Dakshina Kannada District.	Prl. Civil Judge and JMFC, Hosapete, Ballari District. (Vice Sri. Anand S. Kariyammanavar - transferred)
117	Smt. Deepa V.	I Addl. Civil Judge, Mangaluru.	III Addl. Civil Judge and JMFC, Mangaluru. (Vice Sri. Yathisha R. - transferred)
118	Smt. Bennikal Sumalatha	Prl. Civil Judge and JMFC., Harihar, Davanagere District.	JMFC Court, Mandya. (Vice Smt. Havalada Sowmyashri - transferred)
119	Sri. Ravikumar K.	II Addl. Civil Judge and JMFC., Sindhanur, Raichur District.	Prl. Civil Judge and JMFC., Hosanagar, Shivamogga District. (Vice Sri. Deshabhushan Koujalagi - transferred)

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120	Smt. Anitha O.A.	Addl. Civil Judge and JMFC, Kunigal, Tumakuru District.	Prl. Civil Judge and JMFC, Kunigal, Tumakuru District. (Vice Sri. J.Krishna – transferred)
121	Smt. Ashappa	Civil Judge and JMFC, Sindgi, Vijayapura District.	Addl. Civil Judge and JMFC, Sindgi, Vijayapura District. (Vice Sri. Ramalingappa – transferred)
122	Smt. Fakirawwa Kelageri	Civil Judge and JMFC., Hangal, Haveri District.	Civil Judge and JMFC, Harapanahalli, Ballari District. (Vice Smt. Shobha B.G. - transferred)
123	Smt. Lakshmi M.V.	Addl. Civil Judge and JMFC., Channarayapatna, Hassan District.	II Addl. Civil Judge and JMFC., Channarayapatna, Hassan District. (Vice Sri. Jinnappa Chougala - transferred)
124	Sri. Vinod Kumar M.	IV Addl. I Civil Judge, Mysuru.	III Addl. I Civil Judge, Mysuru. (Vice Smt. Shrishylaja H.V. – transferred)
125	Smt. Priyanka T.K.	V Addl. Civil Judge and JMFC., Hassan.	Addl. Civil Judge and JMFC, Gokak, Belagavi District. (Vice Smt. Shobha – transferred)
126	Sri. Deshmukh Shivakumar	Civil Judge and JMFC., Ramdurg, Belagavi District.	Addl. Civil Judge and JMFC., Lingasugur, Raichur District. (Vice Sri. Manjunath Prabhakara Panaghanti - transferred)
127	Smt. Shobha	Addl. Civil Judge and JMFC, Gokak, Belagavi District.	II Addl. Civil Judge and JMFC., Gokak, Belagavi District. (Vice Sri. Mohan Sadashiv Pol – transferred)

1	2	3	4
128	Smt. Priyanka B.	Civil Judge and JMFC., Narasimharajapura, Chikkamagaluru District.	Addl. Civil Judge and JMFC, Maddur, Mandya District. (Vice Sri. K.N.Shiva- kumar - transferred)
129	Sri. Arun Chougule	Civil Judge and JMFC., Holenarsipura, Hassan District.	II Addl. Civil Judge and JMFC-II Court, Gadag. (Vice Sri. Shrikanth Ravindra - transferred)
130	Sri. Prashanth Nagalapur	Prl. Civil Judge and JMFC., Hosadurga, Chitradurga District.	Prl. Civil Judge and JMFC., Athani, Belagavi District. (Vice Sri. Vishwanath Channabasappa Gowdar - transferred)
131	Sri. Ashok R.H.	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	Addl. Civil Judge and JMFC., Chikkodi, Belagavi District. (Vice Smt. Manjula B. - transferred)
132	Smt. Preeti L. Malavalli	JMFC-VII Court, Belagavi.	II Addl. Civil Judge and JMFC., Arkalgud, Hassan District. (Vice Sri. Siddanagouda Patil T. - transferred)
133	Smt. Gouramma	JMFC-III Court, Mysuru.	Addl. Civil Judge and JMFC., Gangavathi, Koppal District. (Vice Smt. Gayathri H.D. - transferred)
134	Sri. Ravi Kumara V.	Prl. Civil Judge and JMFC., Holalkere, Chitradurga District.	Prl. Civil Judge and JMFC., Chincholi, Kalaburagi District. (Vice Smt. B.Shilpa - transferred)
135	Sri. Nemachandra	VI Addl. Civil Judge and JMFC., Hassan.	Addl. Civil Judge and JMFC, Chitradurga. (Vice Smt. Rashmi H.B. - transferred)
136	Smt. Sujatha A.B.	II Addl. Civil Judge, Belagavi.	IV Addl. I Civil Judge, Mysuru. (Vice Sri. Vinod Kumar M. - transferred)

1	2	3	4
137	Sri. Guruprasad C.	Prl. Civil Judge and JMFC., Aland, Kalaburagi District.	IV Addl. Civil Judge and JMFC., Mangaluru. (Vice Smt. Nagajyothi M.L. - transferred)
138	Smt. Gayathri H.D.	Addl. Civil Judge and JMFC., Gangavathi, Koppal District.	Civil Judge and JMFC., Naragund, Gadag District. (Vice Sri. Lagama Hukkeri - transferred)
139	Smt. Sanmathi S.R.	Prl. Civil Judge and JMFC., Honnavar, Uttara Kannada District.	JMFC-II Court, Shivamogga. (Vice Sri. Ambanna K. - transferred)
140	Smt. Amruta	I Addl. Civil Judge and JMFC-I Court, Vijayapura.	Prl. Civil Judge, Vijayapura. (Vice Smt. Nivedita Mahantesh Munavallimath - transferred)
141	Smt. Radha S.	Prl. Civil Judge and JMFC., Gubbi, Tumakuru District.	II Addl. Civil Judge and JMFC-III Court, Hassan. (Vice - Smt. Lakshmi G.M - transferred)
142	Smt. Pramila Tubaki	Addl. Civil Judge and JMFC., Dharwad.	Prl. Civil Judge and JMFC, Ramanagara. (Vice Smt. V.N.Milana - transferred)
143	Sri. Satisha B.	II Addl. Civil Judge and JMFC., Karkala, Udupi District.	Addl. Civil Judge and JMFC., Kushtagi, Koppal District. (Vice Sri. Rafeeq Ahmed - transferred)
144	Sri. Shankara Reddy D.V.	Prl. Civil Judge and JMFC., Sirsi, Uttara Kannada District.	Addl. Civil Judge and JMFC, Mandya. (Vice Sri. Ramesh Shanmukhappa Ganiger - transferred)
145	Smt. Akhila H.K.	Prl. Civil Judge and JMFC., Thirthahalli, Shivamogga District.	Addl. Civil Judge and JMFC., Pavagada, Tumakuru District. (Vice Sri. Bharath Yogeesh Karagudari - transferred)

1	2	3	4
146	Smt. Nagajyothi M.L.	IV Addl. Civil Judge and JMFC., Mangaluru.	Civil Judge and JMFC., Sankeshwar, Belagavi District. (Vice Sri. Sunil R. - transferred)
147	Sri. Amaranatha B.N.	Addl. Civil Judge and JMFC., Shorapur, Yadgir District.	Prl. Civil Judge and JMFC., Arasikere, Hassan District. (Vice Sri. Santosh Srivastava - transferred)
148	Smt. Havalada Sowmyashri	JMFC Court, Mandya.	Prl. Civil Judge and JMFC., Madhugiri, Tumakuru District. (Vice Sri. Abdul Rahiman A. Mulla - transferred)
149	Sri. Prasanna Kumar C.	III Addl. Civil Judge and JMFC., Athani, Belagavi District.	Civil Judge and JMFC., Belur, Hassan District. (Vice Sri. Nagesha C. - transferred)
150	Sri. Avinash Chindu H.	II Addl. Civil Judge and JMFC., Harihar, Davanagere District.	III Addl. Civil Judge and JMFC., Hassan. (Vice Smt. Latha K. - transferred)
151	Smt. Rashmi S. Maradi	Addl. Civil Judge, Davanagere.	Addl. Civil Judge and JMFC, Athani, Belagavi District. (Vice Sri. Shyam Prakash - transferred)
152	Sri. Manu Sharma S.P.	Civil Judge and JMFC., Koppal.	Prl. Civil Judge and JMFC, Bailhongal, Belagavi District. (Vice Smt. Sowbhagya Bhusher - transferred)
153	Sri. Ambanna K.	JMFC-II Court, Shivamogga.	Civil Judge and JMFC, Hukkeri, Belagavi District. (Vice Smt. Bhagyamma - transferred)
154	Sri. Siddanagouda Patil T.	II Addl. Civil Judge and JMFC., Arkalgud, Hassan District.	Prl. Civil Judge and JMFC., Mudhol, Bagalkot District. (Vice Sri. Ajit Devaramani - transferred)

1	2	3	4
155	Smt. Dipti Nadgauda	IV Addl. Civil Judge and JMFC., Hubballi, Dharwad District.	Services are placed at the disposal of the Government for being appointed as Civil Judge, OOD, Assistant Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru. (Vice Sri. Santhosh M.S. - transferred)
156	Sri. Rafeeq Ahmed	Addl. Civil Judge and JMFC., Kushtagi, Koppal District.	Addl. Civil Judge and JMFC., Arasikere, Hassan District. (Vice Smt. Deepa - transferred)
157	Sri. Deshabhushan Koujalagi	Prl. Civil Judge and JMFC., Hosanagar, Shivamogga District.	Addl. Civil Judge and JMFC., Chincholi, Kalaburagi District. (Vice Sri. Premkumar - transferred)
158	Smt. Shemida K.	Prl. Civil Judge and JMFC., Malavalli, Mandya District.	JMFC-VIII Court, Belagavi. (Vice Smt. Bhagya-lakshmi - transferred)
159	Sri. Sayed Mohiuddin Urf Khawaja Peeran	Addl. Civil Judge, Kolar.	II Addl. Civil Judge and JMFC, Athani, Belagavi District. (Vice Sri. K.Gopala-krishna - transferred)
160	Sri. Ramalingappa	Addl. Civil Judge and JMFC., Sindgi, Vijayapura District.	IV Addl. Civil Judge and JMFC., Hassan. (Vice Smt. Kavya B.H. - transferred)
161	Smt. Rakshatha S.	Addl. Civil Judge and JMFC., Sankeshwar, Belagavi District.	Civil Judge and JMFC., Koppal. (Vice Sri. Manu Sharma S.P. - transferred)
162	Sri. Lakshmi Narasimha R.V.	IV Addl. Civil Judge and JMFC., Athani, Belagavi District.	Addl. Civil Judge and JMFC, Kunigal, Tumakuru District. (Vice Smt. Anitha O.A. - transferred)
163	Sri. Jinnappa Chougala	II Addl. Civil Judge and JMFC., Channarayapatna, Hassan District.	Civil Judge and JMFC., Bilagi, Bagalkot District. (Vice Sri. Sudeer - transferred)

1	2	3	4
164	Smt. Manjula B.	Addl. Civil Judge and JMFC., Chikkodi, Belagavi District.	Metropolitan Magistrate (Traffic Court-IV), Bengaluru City. (Vice Smt. Triveni Iragar - transferred)
165	Sri. Nagendra	Prl. Civil Judge and JMFC., Bhatkal, Uttara Kannada District.	III Addl. Civil Judge and JMFC., Athani, Belagavi District. (Vice Sri. Prasanna Kumar C. - transferred)
166	Sri. Bhimappa Pol	II Addl. II Civil Judge and JMFC., Mysuru.	Addl. Civil Judge and JMFC., Sankeshwar, Belagavi District. (Vice Smt. Rakshatha S. - transferred)
167	Sri. Yogesha K.	II Addl. Civil Judge and JMFC., Chikkodi, Belagavi District.	V Addl. Civil Judge and JMFC., Hassan. (Vice Smt. Priyanka T.K. - transferred)
168	Sri. Lagama Hukkeri	Civil Judge and JMFC., Naragund, Gadag District.	Metropolitan Magistrate (Traffic Court-V), Bengaluru City. (Vice Smt. Pooja Shetti - transferred)
169	Smt. Bhagyalakshmi	JMFC-VIII Court, Belagavi.	Prl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. Gangavva Ayatti - transferred)
170	Sri. Ganesha N.	Addl. Civil Judge and JMFC., Gubbi, Tumakuru District.	II Addl. Civil Judge and JMFC-III Court, Hubballi, Dharwad District. (Vice Smt. Shakunthala R. - transferred)
171	Sri. Gagan M.R.	Addl. Civil Judge and JMFC., Humnabad, Bidar District.	Addl. Civil Judge and JMFC., Nelamangala, Bengaluru Rural District. (Vice Smt. Chinmayee R.H. - transferred)
172	Sri. Suryanarayana S.	Civil Judge and JMFC., Sringeri, Chikkamagaluru District.	Prl. Civil Judge and JMFC., Khanapur, Belagavi District. (Vice Sri. Anandappa M. - transferred)

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173	Smt. Saroja M.	Addl. Civil Judge and JMFC., Arkalgud, Hassan District.	II Addl. Civil Judge, Belagavi. (Vice Smt. Sujatha A.B. - transferred)
174	Smt. Nalina S.C.	II Addl. Civil Judge and JMFC, Magadi, Ramanagara District.	Addl. Civil Judge and JMFC, Magadi, Ramanagara District. (Vacant Court)
175	Sri. Nagesh Patil	Civil Judge and JMFC., Sakleshpur, Hassan District.	II Addl. Civil Judge and JMFC., Chikkodi, Belagavi District. (Vice Sri. Yogesha K. - transferred)
176	Smt. Deepa Aralagundi	JMFC-V Court, Mangaluru.	Prl. Civil Judge and JMFC., Hungund, Bagalkot District. (Vice Sri. Gowda Jagadeesha Rudre - transferred)
177	Sri. Shivaraju H.S.	Civil Judge and JMFC., Basavana Bagewadi, Vijayapura District.	Prl. Civil Judge and JMFC., Hosadurga, Chitradurga District. (Vice Sri. Prashanth Nagalapur - transferred)
178	Sri. Sachin D.	Civil Judge and JMFC., Hirekerur, Haveri District.	Civil Judge and JMFC., Sringeri, Chikkamagaluru District. (Vice Sri. Suryanarayana S. - transferred)
179	Sri. Chandraiah B.P.	Addl. Civil Judge and JMFC., Basavakalyan, Bidar District.	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Ashok R.H. - transferred)
180	Smt. Triveni Iragar	Metropolitan Magistrate, (Traffic Court-IV), Bengaluru City.	JMFC-I Court, Hubballi, Dharwad District. (Vice Sri. Sushant Mahaveer Chougale - transferred)
181	Smt. Pooja Shetti	Metropolitan Magistrate, (Traffic Court-V), Bengaluru City.	Civil Judge and JMFC, Krishnarajapet, Mandya District. (Vice Sri. Farooq Zare - transferred)

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182	Smt. Asma Kouser	Addl. II Civil Judge and JMFC, Mysuru.	II Addl. II Civil Judge and JMFC., Mysuru. (Vice Sri. Bhimappa Pol - transferred)
183	Sri. Umesha M.P.	II Addl. Civil Judge and JMFC-II Court, Vijayapura.	I Addl. Civil Judge and JMFC-I Court, Vijayapura. (Vice Smt. Amruta - transferred)
184	Sri. Siddaraju N.K.	Addl. Civil Judge, Harihar, Davanagere District.	II Addl. Civil Judge and JMFC., Harihar, Davanagere District. (Vice Sri. Avinash Chindu H. - transferred)
185	Sri. Yallappa Kallapur	III Addl. Civil Judge, Vijayapura.	II Addl. Civil Judge and JMFC-II Court, Vijayapura. (Vice Sri. Umesha M.P. - transferred)
186	Smt. Shakunthala R.	II Addl. Civil Judge and JMFC-III Court, Hubballi, Dharwad District.	III Addl. Civil Judge and JMFC., Hubballi, Dharwad District. (Vice Smt. Deepa Gopal Manerkar - transferred)
187	Smt. Anuradha H.T.	V Addl. Civil Judge and JMFC., Hubballi, Dharwad District.	IV Addl. Civil Judge and JMFC., Hubballi, Dharwad District. (Vice Smt. Dipti Nadgauda - transferred)
188	Smt. Vinutha B.S.	IV Addl. Civil Judge, Belagavi.	III Addl. Civil Judge, Belagavi. (Vice Smt. Suman Chitargi - transferred)
189	Sri. Madhesha M.V.	II Addl. Civil Judge and JMFC, Shikaripura, Shivamogga District. (ON REQUEST)	III Addl. Civil Judge, Vijayapura. (Vice Sri. Yallappa Kallapur - transferred)
190	Smt. Chaitra Kulkarni	V Addl. Civil Judge and JMFC., Belagavi.	IV Addl. Civil Judge, Belagavi. (Vice Smt. Vinutha B.S. - transferred)

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191	Sri. K.Gopalakrishna	II Addl. Civil Judge and JMFC, Athani, Belagavi District.	IV Addl. Civil Judge and JMFC., Athani, Belagavi District. (Vice Sri. Lakshmi Narasimha R.V. – transferred)
192	Sri. Raju Shedbalkar	II Addl. Civil Judge and JMFC, Sirsi, Uttara Kannada District.	Addl. Civil Judge and JMFC, Sirsi, Uttara Kannada District. (Vacant Court)
193	Smt. Suman Chitargi	III Addl. Civil Judge, Belagavi.	V Addl. Civil Judge and JMFC., Belagavi. (Vice Smt. Chaitra Kulkarni – transferred)

PART – B

Smt. Sushma C., appointed as Civil Judge in the Karnataka Judicial Service under Government Notification No.LAW-LAC/58/2020, dated 17.07.2020, presently undergoing training at Karnataka Judicial Academy, Bengaluru, is posted as VI Addl. Civil Judge and JMFC., Hassan (Vice Sri. Nemachandra – transferred), to take effect from the forenoon of **May 24, 2021**.

BY ORDER OF THE HIGH COURT

Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL I/c

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.

2. The Officers mentioned at Part-A of the notification (except at Sl.Nos.21, 66, 70 and 155) with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.
3. The Officers mentioned at Sl.Nos.21 and 155 of Part-A of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.
4. The Officers mentioned at Sl.Nos.66 and 70 of Part-A of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.
5. The Officer mentioned at Part-B of the notification.
6. The Accountant General in Karnataka, Bengaluru.
7. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Registrar General/ Registrar (Computers)/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
10. The Additional Registrar General, Dharwad and Kalaburagi Benches.
11. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
12. The Director, Karnataka Judicial Academy, Bengaluru.
13. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
14. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
15. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
16. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.

17. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
19. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
20. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
21. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
22. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
23. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
24. Spare copies.

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